

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

O.A. No: 189 of 2020

Anumula Revanth Reddy

....Applicant

-vs-

Union of India & others

....Respondents

REPORT OF THE JOINT COMMITTEE

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Place: Hyderabad

Date:

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL-SOUTHERN ZONE AT CHENNAI

ORIGINAL APPLICATION NO 189. OF 2020 (SZ)

BETWEEN

Anmula Revanth Reddy
Applicant

AND

The State of Telangana
Rep. by its Chief Secretary
& 8 Others

.....Respondents

JOINT COMMITTEE INSPECTION REPORT SUBMITTED BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE AT CHENNAI

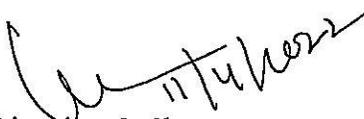
The Hon'ble NGT has made certain observations in the OA No.189/2020 (SZ), Dt:28/09/2021 and called for the further details from the Dist. Collector & the Joint Committee on the following points:-

Para No. & Page No.	Observations made by the Hon'ble NGT	Reply submitted by the Joint Committee
Para No. 6 ofPg. No.6	It is seen from the Joint Committee report at para 9 that "however, as per the map, a raw water channel from Usman Nagar to Asif Nagar is passing through the northern boundary of the project site, and 30 meters is left which includes the green belt, shoulders, carriageway, footpath and buffer zone". The allegations in the application was that prior to the construction project of the 9th and 10th respondent, no flood occurred in that arca and it is after the construction made by respondents 9 and 10, during the monsoon period of 2020, heavy flood occurred in that area which resulted in inundation of large extent of area affecting the life of the people in that area. This aspect has not been considered by the Joint Committee and that aspect has not been answered as well. Further prior to the construction by respondent 9 and 10 what was the condition of the land in that area and how water was flowing during rainy season without flooding the area and which ultimately reached any waterbody through this property and whether this flow of water has been obstructed due to the construction as that	In compliance with the orders of the Hon'ble NGT in OA No.189 of 2020 (SZ), Dt:28/09/2021. The Joint Committee has inspected the site once again on 15/12/2021. Prior to development by 9 th and 10 th respondent, the lands were open lands. During the period 2005-2020, several developments were took place i.e., construction/laying of Outer Ring Road ("ORR"), laying of Radial Road No.5 and several projects including project of 9 th and 10 th respondent were developed. Before these developments all these lands were open lands and rain water was passing through the land covered by Radial Road No.5 and merged with the downstream of Muskin cheruvu and Bulkapur Nala. The R&B department while laying Radial Road No.5 constructed a box drain canal along the Radial Road No.5 for free flow of rain water. The drain was designed on the basis of annual rainfall of the region and water flow expected when 30 minutes of

	<p>aspect was not considered and mentioned in the report.</p>	<p>excess rainfall occurs. It is important to mentioned that there was no flooding before 2020 and in the year 2020, there was unusual rainfall due to which majority of areas in and around Hyderabad affected. In the present area, it was happened mainly due to unusual heaving rain and blockage of Bulkapur Nala, over flow went of Muskin cheruvu on the other side by encroachers. The irrigation department has inspected these areas and removed the obstructions and ensure free flow of excess water. There is no obstruction for free flow by the 9th and 10th respondent. Apart from the above, another drain canal has been constructed by the 9th and 10th respondent along with other developers in these lands parallel to Radial Road No.5 drain from which excess water will join in downstream of Muskin cheruvu and flow towards Musi river.</p>
<p>Para No. 7 of Pg. No.7</p>	<p>It is also seen from the para-4 of the report that as per Google 2003 image, an agricultural outlet channel from Sy. No. 272 and 273 passes are feeding the agricultural fields. However, in Google image of 2008, there appears a drastic change in the land use pattern and the water drain coming from Sy. No. 272 and 273 are not seen in map no. 4 and 5. Probably this outlet channel may be was acting as a drainage channel of excess rain water during rainy seasons through agricultural land which has been encroached and closed due to conversion of agricultural land and construction was made.</p>	<p>It is submitted that after 2003, the Outer Ring Road has come to existence nearby Sy.Nos.272 & 273 and most of the lands were covered by the constructions of buildings and radial road No.5. Now the excess rain water is passing through the box drain towards downstream of Muskin cheruvu.</p>
<p>Para No. 9 ofPg. No.7</p>	<p>The report of the District Collector also gives a different picture about the existence of water body in that survey numbers. So, the Joint Committee and also the District Collector are directed to file further reports explaining these aspects. Since, the construction has already been taken place from 2008 onwards in those areas, they must also find out alternate passage for drainage of rain water which is likely to be collected in that area so as to avoid floods</p>	<p>It is further submitted that, the Developers have constructed a box channel to drain-out the excess drain water during the rainy season along with radial road No.5.</p> <p>Apart from the above, a box channel has been constructed parallel to Muskin Cheruvu bund by the Developers together to drain-out the treated water to avoid inconvenience</p>

	in future during monsoon season. For this the developers must also cooperate with the Administrators as it may be beneficial to the occupants of their flat as well to avoid inundation of those areas during monsoon season.	and hardship to the residents. In addition, 9 th and 10 th respondent have constructed storm water drain all over the project boundary to let the free flow of rain water to the box drain constructed adjacent to the site and rain water harvesting pits in the site premises which helps in recharging of ground water.
Para No. 10 of Pg. No.8	The District Collector and the Joint Committee are directed to inspect the area in question and explore this possibility and file further remedial measures to mitigate the situation.	In compliance with the instructions of the Hon'ble NGT, the Joint Committee has been inspected the vicinity and submitting the details as discussed supra.

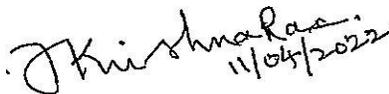
The above report is submitted for kind perusal and for further orders of Hon'ble NGT.



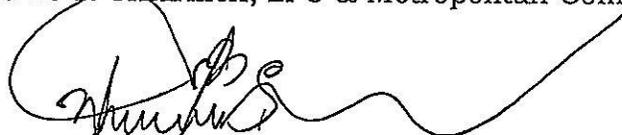
(Representative of (District Collector, Rangareddy))
Special Deputy Collector, Land Protection cell (Hyderabad), Rangareddy District



Dr. E. Arockia Lenin, Scientist C (Member, Ministry of Environment Forests and Climate change (MoEF&CC))



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(Representative of Chairmen, LPC & Metropolitan Commissioner, HMDA)



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